

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2320**

TO BE ANSWERED ON THE 9TH AUGUST, 2023/ SRAVANA 18, 1945 (SAKA)

TERRORIST ATTACKS IN THE COUNTRY

2320. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many terrorist attacks have occurred in the country in the last five years and number of casualties (civilians, armed personnel, local police and terrorists) in said years, incident-wise and year wise details thereof; and

(b) what is Government's policy of compensation to the injured and kin of dead civilians?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The number of terrorist incidents occurred in the hinterland of the country and in Jammu and Kashmir in the last five years and the number of casualties (civilians, armed personnel, local police and terrorists) in said years are as given below:

(i) Hinterland of the country:

Year	No. of terrorist incidents	No. of casualties (Civilians)	No. of casualties (armed personnel)	No. of casualties (Terrorists)
2018	01	03	-	-
2019	-	-	-	-
2020	-	-	-	-
2021	01	-	-	-
2022	03	-	-	01

(ii) Jammu & Kashmir:

Year	Terrorist Initiated Incidents (TII)	Civilians Killed in TII	Encounters/Counter Terror Operations (CT Ops.)	Civilians Killed in Encounters/CT Operations	Security Forces Killed	Terrorists Eliminated
2018	228	40	189	15	91	257
2019	153	39	102	5	80	157
2020	126	32	118	6	63	221
2021	129	37	100	4	42	180
2022	125	26	117	5	32	187

(b) The Ministry of Home Affairs (MHA) administers a Scheme “Central Scheme for Assistance to Civilian Victims / Family of Victims of Terrorist/Communal / LWE Violence and Cross Border Firing and Mine / IED Blasts on Indian Territory” for providing gratuitous assistance to the affected civilian persons as an immediate help for the sustenance and maintenance of the families of the victims.

The scheme has been in operation since 2008. The compensation has been enhanced from Rs.3 lakh to Rs.5 lakh from 24.08.2016 onwards. The state governments make the payment and thereafter claim reimbursement.
